

Profit/Loss In ITDC Hotels

3363. SHRIRAMESH CHENNITHALA:
Will the Minister of CIVIL AVIATION AND
TOURISM be pleased to state:

(a) whether the ITDC hotels are running
in losses;

(b) if so, the details therefor and the
reasons therefor; and

(c) the steps taken by the Government
to improve the profitability during 1992-93?

THE MINISTER OF CIVIL AVIATION
AND TOURISM (SHRI MADHAVRAO
SCINDIA): (a) and (b): During 1991-92, out
of 25 hotel of ITDC, 9 earned Profit and 16
incurred losses. The gulf war and its after-
math, internal disturbances in some parts of
the country etc., were the main reasons for
the losses during the year 1991-92.

(c) The steps taken by ITDC to improve
financial performance of its hotels include
marketing and reservation tie-ups with for-
eign travel agencies, participation in travel
for a, greater thrust on advertising, strict
control over expenditure, special package
tours for promoting domestic tourism, in-
centives through discounts etc.

National Water Policy

3364. SHRI A. VENKATESH NAIK:
SHRI MATI
BASAVARAJESWARI:

Will the Minister of WATER RE-
SOURCES be pleased to state:

(a) when the National Water Resources
Council was set up;

(b) the number of meetings held by this
council so far;

(c) whether the council has approved
the draft of National Water Policy;

(d) if so, the details thereof;

(e) whether the Government have any
proposal to amend the Inter State Dispute
Act, 1956; and

(f) if so, the reaction of the Government?

THE MINISTER OF WATER RE-
SOURCES (SHRI VIDYACHARAN
SHUKLA): (a) The National Water Resources
Council was set up on 10.3.1983.

(b) The Council has held two meetings
so far.

(c) and (d). Yes, Sir. The National Water
Policy was adopted by the National Water
Resources Council in 1987 and its salient
features are:-

- (1) reckoning a drainage ba-
sin or sub-basin as a unit
of Planning;
- (2) adoption of integrated and
multi-disciplinary ap-
proach to planning and
formulation of projects;
- (3) integrated and conjunc-
tive development of sur-
face and ground water;
- (4) special attention in plan-
ning projects for
benefitting disadvantaged
groups of the society;
- (5) water transfer to needy
areas based on a national
perspective;
- (6) prioritising water use and
provision of drinking wa-

ter while planning multi-purpose project;

(7) Integration of land and water use policies;

(e) No, Sir.

(f) Does not arise.

Gas Based Power Projects in U.P.

3365. SHRI RAJVEER SINGH: Will the Minister of POWER be pleased to state:

(a) whether Government of Uttar Pradesh has submitted proposal for four gas based power projects from February to September, 1990 to Central Electricity Authority for clearance;

(b) if so, whether the CEA has since given the approval;

(c) if so, the time by which these are likely to be commissioned; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) to (d), the information is being collected and will be laid on the Table of the House.

Infrastructure Facilities for Tourists

3366. SHRI HARISH NARAYAN: PRABHU ZANTYE:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the details of available infrastructure facilities including additional facilities created for visiting tourists during Seventh Plan and proposed during Eighth Plan;

(b) whether the Union Government propose to expand substantially the capacity of ITDC hotels in Goa during the Eighth Five Year Plan; and

(c) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) The development of tourism infrastructure is primarily the responsibility of the State Governments. However, Centre extends financial assistance to the States on the basis of specific proposals, inter-se priorities and availability of funds.

(b) No, Sir.

(c) Does not arise.

[Translation]

Seamless Steel Tube Project in Bihar

3367. SHRI RAM TAHAL CHOUHDHARY: Will the Minister of STEEL be pleased to state:

(a) whether the Government propose to set up seamless steel tube project at Patratu, Ranchi, Bihar; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) and (b). Government do not propose to set up a seamless steel tube project at Patratu, Ranchi, Bihar. As per information received from the Development Commissioner, Department of Industry, Government of Bihar, a letter of intent was issued to Bihar State Credit and Investment Corporation for setting up of a 50,000 tonnes per annum Seamless Steel Tubes Project. A joint sector Memorandum of Understanding was signed between the Bihar State Credit and Investment Corporation and M/s. Bihar